Subject:- Weekly Report in respect of important developments in CBEC for the week – 16.01.17 to 20.01.17 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week – 16.01.17 to 20.01.17.

1. Legislative Changes:-
   - Notification No. 03/2017-Cus (ADD), dated 19.01.2017 has been issued to extend the levy of anti-dumping duty, imposed on Saccharine originating in or exported from China PR under Notification No. 07/2012-Customs (ADD), dated the 13.01.2012, for a further period of one year.
   - Notification No. 04/2017-Cus(ADD), dated 19.01.2017 has been issued to extend the levy of anti-dumping duty, imposed on Nylon Filament yarn originating in or exported from China PR, Chinese Taipei, Malaysia, Indonesia, Thailand and Korea R.P under notification No. 03/2012-Customs (ADD), dated the 13.01.2012, for a further period of one year i.e. upto and inclusive of the 12.01.2018.

2. Any Circular:-
   - Circular No 03/2017-STO(TU) dated 16.01.2017 issued for Import of Point of sale (PoS) terminal devices, its calls and batteries & labeling requirement thereof reg.

(Hemambika R. Priya)
Commissioner(Coordination)

1. Chairman, CBEC
2. Member (Admn)
3. Member (Budget/GST)
4. Member (Cus & Legal)
5. Member (CX/ST/IT)

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